

Annexure-4

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

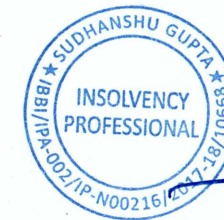
List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Arista Management & Realty Advisor Private Limited	29-07-2024	1,34,77,397	1,23,90,000	Operational	NIL	NIL	No	N.A.	NIL	N.A.	10,87,397	NIL	On basis of Legal pronouncement of Hon'ble Supreme Court order "Greater Noida Industrial Development Authority Vs Prabhjit Singh Soni", IRP admitted Claim to the extent of amount of default mentioned in the CIRP admission

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														order in view amount recorded in the books of accounts of the Corporate Debtor is less than the amount of default
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Sudhanshu Gupta

Sudhanshu Gupta
Interim Resolution Professional of Teriyaki Builders Private Limited
 (Formerly known as Oasis Suppliers Private Limited)
 Registration No.: IBB/I/PA-002/IP-N00216/2017-18/10668
 Address: 311, Agarwal Chamber-2, Plot No. 30, 31,
 Veer Savarkar Block, Opp. Metro Pillar No. 58,
 Shakarpur, East Delhi-110092
 Contact No.: 9811547321

Email Address: sg_1973@rediffmail.com, cirp.teriyakibuilders@gmail.com

Place: Delhi
 Date: 01st August, 2024

